

ITEM NO.1501

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).3747/2019

HARI SANKARAN

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 04-06-2019 This appeal was called on for pronouncement of Judgment today.

For Appellant(s) Mr. Chandra Prakash, AOR

For Respondent(s) Mr. Maninder Singh, Sr. Adv.  
Mr. Nishit Agrawal, AOR

Mr. Maninder Singh, Sr. Adv.  
Ms. Gauri Rasgotra, Adv.  
Mr. Vikash Kumar Jha, Adv.  
Mr. Aditya Sikka, Adv.  
Mr. Siddhant Sharma, Adv.  
Mr. Soumya Dasgupta, Adv.  
M/S. Cyril Amarchand Mangaldas, AOR

Hon'ble Mr. Justice M.R. Shah pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Ms. Justice Indu Malhotra.

The appeal is dismissed in terms of the signed Reportable judgment.

Pending application, if any, stands disposed of.

(B. Parvathi)  
Court Master

(Parveen Kumari Pasricha)  
Branch Officer

(Signed reportable judgment is placed on the file)